

**CA. S. Prabhu**

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P01275/2018-2019/11948

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT***[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]***FOR THE ATTENTION OF THE STAKEHOLDERS OF****M/s. TRADEINOX INDUSTRIES LTD**

Relevant Particulars		
1.	Name of corporate debtor	M/s Tradeinox Industries Limited
2.	Date of incorporation of corporate debtor	16 th October 1998
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Hyderabad
4.	Corporate Identity Number / Limited Liability Identification Number of corporate debtor	U52520TG1998PLC030344
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No.202, H.No.258/3RT Sarala Apartments, Sanjeeva Reddy Nagar Colony, Hyderabad, Telangana-500038
6.	Date of closure of insolvency resolution process	25 th April 2021 [Liquidation ordered by NCLT on 26 th April, 2021]
7.	Liquidation commencement date of corporate debtor	26 th April 2021 [order received by Liquidator on 29 th April, 2021]
8.	Name and registration number of the insolvency professional acting as liquidator	CA. S. Prabhu Reg.No.IBBI/IPA-001/IPA-P01275/2018-2019/11948 M/s SPP&Co, Chartered Accountants, No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore – 641 045. e-mail: carpprabhu@gmail.com Ph.No: 94888-36000
9.	Address and e-mail of the liquidator, as registered with the Board	
10.	Address and e-mail to be used for correspondence with the liquidator	
11.	Last date for submission of claims	26 th May, 2021

M/s. SPP & Co., Chartered Accountants

No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 94888 36000 E : carpprabhu@gmail.com, cirp@sppgroups.com



CA. S. Prabhu

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P01275/2018-2019/11948

Notice is hereby given that the Hon'ble NCLT, Hyderabad Bench has ordered for commencement of Liquidation of M/s Tradeinox Industries Ltd on 26th April, 2021.

The stakeholders of M/s Tradeinox Industries Ltd, are hereby called upon to submit a proof of their claims on or before **26th May, 2021** to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Note:

Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI(Liquidation Process) Regulations, 2017.

Submission of false or misleading proofs of claim shall attract penalties.



Date : 29/04/2021
Place : Coimbatore

(CA.S.PRABHU)
Liquidator

Published In Newspaper on 30/4/2021 &
01/05/2021.

English - Financial Express - Telangana Edition.
Telugu - Nava Telangana - Hyderabad Edition.

M/s. SPP & Co., Chartered Accountants

No.27/9, NivedhVikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 94888 36000 E : carpprabhu@gmail.com, cirp@sppgroups.com

SCHEDULE II - FORM B
PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. TRADEINOX INDUSTRIES LTD

RELEVANT PARTICULARS

1	Name of corporate debtor	M/s Tradeinox Industries Ltd
2	Date of incorporation of corporate debtor	16th October, 1998
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Hyderabad
4	Corporate Identity Number/Limited Liability Identification Number of corporate debtor	U52520TG1998PLC030344
5	Address of the registered office and principal office (if any) of corporate debtor	Flat No.202, H.No.258/3RT Sarala Apartments, Sanjeeva Reddy Nagar Colony, Hyderabad, Telangana- 500038
6	Date of closure of insolvency resolution process	25th April 2021 [Liquidation ordered by NCLT on 26th April, 2021]
7	Liquidation commencement date of corporate debtor	26th April 2021 [order received by Liquidator on 29th April, 2021]
8	Name and registration number of the insolvency professional acting as liquidator	CA. S. Prabhu, Reg.No.IBBI/IPA-001/IPA-P01275/2018-2019/11948
9	Address and e-mail of the liquidator, as registered with the Board	M/s SPP&Co, Chartered Accountants, No.27/9, NivedhVikas, Pankaja Mill Road, Puliyakulam, Coimbatore – 641 045.
10	Address and e-mail to be used for correspondence with the liquidator	e-mail: carpprabhu@gmail.com Ph.No: 94888-36000
11	Last date for submission of claims	26th May, 2021

Notice is hereby given that the Hon'ble NCLT, Hyderabad Bench has ordered for commencement of Liquidation of **M/s Tradeinox Industries Ltd** on 26th April, 2021.

The stakeholders of **M/s Tradeinox Industries Ltd**, are hereby called upon to submit a proof of their claims on or before **26th May, 2021** to the Liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Note : Applicable forms can be downloaded from the following portal :
www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 29th April, 2021

Place : Coimbatore

(CA.S.PRABHU)

Liquidator

షిడ్యూలు 2
ఫారం బ
బహిరంగ ప్రకటన

(ఇన్సూరెన్స్ అండ్ రిటైన్మెంట్ బోర్డు ఆఫ్ ఇండియా (లిక్విడేషన్ ప్రాసెస్)
రెగ్యులేషన్స్, 2016 యొక్క రెగ్యులేషన్ 12)

మెనర్స్ ట్రేడింగ్ ఇండస్ట్రీస్ లిమిటెడ్ యొక్క వాటాదారులు శ్రద్ధ వహించుట కొరకు

సంబంధిత వివరాలు

1)	కార్పొరేట్ రెటర్ పేరు	మెనర్స్ ట్రేడింగ్ ఇండస్ట్రీస్ లిమిటెడ్
2)	కార్పొరేట్ రెటర్ యొక్క ఇన్కార్పొరేషన్ తేదీ	16 అక్టోబర్, 1998
3)	కార్పొరేట్ రెటర్ క్రింద ఇన్కార్పొరేషన్/సమోచిత అథారిటీ	రిజిస్ట్రార్ ఆఫ్ కంపెనీస్ - హైదరాబాద్
4)	కార్పొరేట్ రెటర్ యొక్క కార్పొరేట్ గుర్తింపు నెంబరు /లిమిటెడ్ లయబిలిటీ గుర్తింపు నెంబరు	U52520TG1998PLC030344
5)	కార్పొరేట్ రెటర్ యొక్క సమోచిత కార్యాలయం మరియు ప్రధాన కార్యాలయం (ఏదైనా) చిరునామా	ఫ్లాట్ నెం. 202, ఇ.నెం. 258/3 అర్బీ, సరళ అపార్ట్మెంట్స్, సంతవరెడ్డి నగర్ కాలనీ, హైదరాబాద్, తెలంగాణ - 500038
6)	ఇన్సూరెన్స్ రిజిస్ట్రేషన్ ప్రాసెస్ యొక్క ముగింపు తేదీ	25 ఏప్రిల్, 2021 (26 ఏప్రిల్, 2021న ఎన్సిఎల్ఐఐ లిక్విడేషన్ అర్డర్)
7)	కార్పొరేట్ రెటర్కు సంబంధించి లిక్విడేషన్ ప్రారంభ తేదీ	26 ఏప్రిల్, 2021 (29 ఏప్రిల్, 2021న లిక్విడేటర్చే అర్డర్ స్వీకరణ)
8)	లిక్విడేటర్గా వ్యవహరిస్తున్న ఇన్సూరెన్స్ ప్రాసెసర్ యొక్క పేరు మరియు రిజిస్ట్రేషన్ నెంబరు.	సి.వి.ఎస్.ప్రభు Reg.No.IBBI/PA-001/PA-P01275/2018/2019/11948
9)	బోర్డులో సమారు చేయబడినట్లుగా లిక్విడేటర్ చిరునామా మరియు ఇ-మెయిల్	మెనర్స్ ఎన్సిపిఐ కం., చార్లర్స్ అకౌంటెంట్స్ నెం. 27/9, సివీల్ వికాస్, పంకజామిల్ రోడ్, పులియకులం, కోయం లక్ష్మారు - 641045.
10)	లిక్విడేటర్తో సంప్రదించుటకు ఉపయోగించు చిరునామా & ఇ-మెయిల్	e-mail: carpprabhu@gmail.com Ph.No: 94888-36000
11)	శ్రేయంలు దాఖలుచేయుటకు అఖిరి తేదీ	26 మే, 2021

అందుమూలముగా ప్రకటన ఇవ్వడమేమనగా **26 ఏప్రిల్, 2021న మెనర్స్ ట్రేడింగ్ ఇండస్ట్రీస్ లిమిటెడ్** యొక్క లిక్విడేషన్ ప్రారంభమైనదిగా గౌరవ ఎన్సిఎల్ఐఐ, హైదరాబాద్ జింట్ వారు అవేశించారు. మెనర్స్ ట్రేడింగ్ ఇండస్ట్రీస్ లిమిటెడ్ యొక్క వాటాదారులను వారి శ్రేయంల ధృవీకరణలు **26 మే, 2021న** లేదా ముందుగా అటం నెం. 10 ఎదురుగా పేర్కొన్న చిరునామాలో లిక్విడేటర్కు దాఖలుచేయవలసిన తెలియజేయబడినది. పైనాన్నియల్ క్రిడిటర్లు రుణాఫులతో వారి శ్రేయంలను ఎలక్ట్రానిక్ విధానం ద్వారా మాత్రమే దాఖలుచేయాలి. అందరు ఇతర క్రిడిటర్లు రుణాఫులతో శ్రేయంలను నేరుగా, బోస్ట్ ద్వారా లేదా ఎలక్ట్రానిక్ విధానం ద్వారా దాఖలుచేయాలి.

గమనిక: దరఖాస్తు ఫారాలను అభివీణ (లిక్విడేషన్ ప్రాసెస్) రెగ్యులేషన్స్, 2017 క్రింద దిగువ పోర్టల్: www.ibbi.gov.inలో క్లిక్ లింక్-డాన్లోడ్-ఫారాలు నుండి డౌన్లోడ్ చేసుకోవచ్చును. తప్పుడు లేదా తప్పుత్రోవపడ్డవిని శ్రేయంలు దాఖలుచేసినచో జరిమానా విధించబడును.

తేదీ: 29-04-2021
ప్రదేశం: కోయంలక్ష్మారు

(సి.వి.ఎస్.ప్రభు)
లిక్విడేటర్